THE MINISTER OF STEEL AND MINISTER OF MINES (SHRI BIRENDRA PRASAD BAISHYA): (a) and (b) No specific complaint regarding corruption in the transportation of limestone at Ispat Limestone Quarry of SAIL at Babupur, Satna has come to notice.

(c) The total expenditure incurred on Transportation of Limestone during the priod 1993-94 to 1996-97 alongwith the name of the contractor is given below:

| S.No.  | Name of<br>the Party | For the year (Rs. in Lakhs) |         |         |                      |
|--------|----------------------|-----------------------------|---------|---------|----------------------|
|        |                      | 1993-94                     | 1994-95 | 1995-9  | 6 1996-97<br>(Prov.) |
| 1. M/s | s Kamal Transport    | 45.78                       | 40.10   | 64.70   | 68.16                |
| 2. M/s | s Diamond Mineral    | 38.57                       | 41.89   | . 38.79 | 95.16                |

## [English]

## Departmental Enquiries against ITDC Officials

2918. SHRI JANG BAHADUR SHING PATEL: Will the Minister of TOURISM be pleased to state:

- (a) whether the attention of the Government have been drawn to the news item captioned 'Naina Sahni murder case: CBI for probe against 5 ITDC official' appearing in the "Hindustan Times" dated February 7, 1997;
  - (b) if so, the facts thereof; and
  - (c) the action taken by the Government in this regard?

THE MINISTER OF PARLIAMENTARY AFFAIRS AND MINISTER OF TOURISM (SHRI SRIKANTA JENA): (a) to (c) Yes, Sir. The CBI has since submitted its report to the Government. CBI has recommended Regular Departmental Action for major penalty proceedings against the following 5 officers of ITDC:

- 1. Shri K.K. Tuli, Dy. General Manager
- Shri C.S. Jain, General Manager (Hotel Finance)
- 3. Shri L.M. Batra, Resident Manager
- 4. Capt. R.R. Arora, Manager
- Shri Vijay Kumar, Senior Manager.

In accordance with the recommendations of CBI. the ITDC has initiated Regular Departmental Action for major penalty proceedings against the aforesaid officers and Charge Sheets have been issued to them.

## Lufthansa Boeing 747 Jumbo

2919. DR. RAMKRISHNA KUSMARIA: SHRI YELLAIAH NANDI : DR. T. SUBBARAMI REDDY : SHRI AMAR PAL SINGH :

Will the Minister of CIVIL AVIATION be pleased to state:

- (a) whether attention of the Government has been drawn to the recent incident of a near collision involving a Lufthansa Boeing 747 Jumbo over the Indo-Pak border;
- (b) whether the incident was due to the sudden intrusion into Indian airspace by a remote controlled pilotless vehicle from Pakistan:
  - (c) if so, the reaction of the Government thereto;
- (d) the details of incidents of such intrusions into Indian airspace in the above area during the last three years;
- (e) whether such intrusions pose serious danger for the movement of civilian aircrafts along the commercial air corridor which is one of the busiest in the world;
  - (f) if so, the details thereof; and
- (g) the remedial measures taken/proposed to be taken in this regard?

THE MINISTER OF CIVIL AVIATION AND MINISTER OF INFORMATION AND BROADCASTING (SHRI C.M. IBRAHIM): (a) The Pilot of Lufthansa aircraft LHA 761 had reported an incident of air-miss with an unknown aircraft on 10.1.97 near Asari (Indo-Pak Border).

- (b) No. Sir.
- (c) Does not arise.
- (d) to (f) There have been occasional stray violations of Indian airspace across the border which are reported to the neighbouring country concerned.
- (g) Indian Air Force is taking all necessary precautions to pervent such intrusions into Indian air space.

## Sansadiya Chetna

2920. SHRI GULAM MOHD. MIR MAGANI : SHRI SUKH LAL KUSHWAHA :

Will the Minister of INFORMATION AND BROADCASTING be pleased to state:

(a) whether the Government propose to telecast the issues raised by the Member of Parliament relating to different Ministries under the title 'Sansdiya Chetna' through Doordarshan: